TARIFF FILING FORMS (TRANSMISSION) FOR DETERMINATION OF TARIFF

PART-III

Annexure-I

INDEX

PART-III

<u>Checklist of Forms and other information/ documents for tariff filing for Transmission System</u>

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	Louis	

Form No.	Title of Tariff Filing Forms (Transmission)	Tick						
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EODM 444	Charges							
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	ation/ Documents							
Sl. No.	Information/Document	Tick						
	Certificate of incorporation, Certificate for Commencement of							
1	Business, Memorandum of Association, & Articles of Association							
•	For New Project(s) setup by a company making tariff application							
	for the first time to CERC)							
	Region wise and Corporate audited Balance Sheet and Profit &							
2	Loss Accounts with all the Schedules & annexures for the new							
	Transmission System & for the relevant years.							
3	Copies of relevant loan Agreements							
4	Copies of the approval of Competent Authority for the Capital							
	Cost and Financial package.							
5	Copies of the Equity participation agreements and necessary							
3	approval for the foreign equity.							
6	Copies of the BPTA/PPA with the beneficiaries, if any							
	Detailed note giving reasons of cost and time over run, if							
	applicable.							
	List of supporting documents to be submitted:							
7	a. Detailed Project Report							
	b. CPM Analysis							
	c. PERT Chart and Bar Chart							
	d. Justification for cost and time Overrun							
8	Any other relevant information, (Please specify)							

Note1: Electronic copy of the petition (in word format) and detailed calculation as per these formats (in excel format) and any other information submitted shall also be furnished in the form of CD/Floppy disc.

	Summary Sheet	
Name of the Petitioner:		
Name of the Region:		
Name of the Project:		
Name of the Transmission Element:		

(Amount in Rs. Lakh)

S.N o.	Particulars	Form No.	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	2		3	4	5	6	7	8
1.1	Depreciation							
1.2	Interest on Loan							
1.3	Return on Equity ¹							
1.4	Interest on Working Capital							
1.5	O & M Expenses							
	Total							

Note

1: Details of calculations, considering equity as per regulation, to be furnished.

DETAILS OF TRANSMISSION LINES & SUBSTATIONS

Nam Nam Nam	e of the e of the e of the	e Petitioner: e Region: e Project: e Transmiss		ement:					
Tran	smissic	on Lines:							
S.	Name	Type of	S/C or	No. of	Voltage	Line length	Date of		ered in the nt petition
No.	of line	Name line S/C or Sub-lev	level kV	el Ckt -	Commercial operation	Yes/N o	If No,petition No.		
1									
2									
3									
4	_	_	_						
-									
									1

Substations:

S.NO	Name of Substation		Voltage	No. of transformers		No.	of Ba	ays	Date of Commerc	Covered in the present petition		
	Sub- statio n	tio Conventional/ GIS/HVDC level kV	1.37	Reactors/SVC etc (with capacity)	765 kV	400 kV	220 kV	132 kV & Below	ial operation	Yes/ No	If No,peti tion No.	
1												
2												
3												
4												
-												
-												

Normative	parameters	considered for	r tariff com	<u>putations</u>

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

Year Ending March

Particulars	Unit	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Base Rate of Return on Equity	%						
Tax Rate	%						
Target Availability	%						
Normative O&M per ckt.km	Rs. Lakh						
Normative O&M per bay	Rs. Lakh						
Spares for WC as % of O&M	%						
Receivables in Months for WC	Months						
Bank Rate of SBI + 350 basis points as on	%						

1. Mention relevant date

Details of Foreign loans
(Details only in respect of loans applicable to the project under Petition)

and applicable to the project	different actions,
	•

S1.	Financial Year (Starting from COD)	Year 1				Year 2					Year 3 and so on			
	1	2	3	4	5	6	7	8	9	10	11	12	13	
		Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt(Rs Lakh)	Date	Amount (Foreign Currency)	Exchan	Amou nt (Rs Lakh)	Date	/ Lower and	Exchan ge Rate	Amoun t (Rs Lakh)	
	Currency1 ¹													
A.1	At the date of Drawl ²													
2	Scheduled repayment date of principal													
3	Scheduled payment date of interest													
4	At the end of Financial year													
В	In case of Hedging ³													
	At the date of hedging													
	Period of hedging													
3	Cost of hedging													
	Currency2 ¹													
A.1	At the date of Drawl ²													
2	Scheduled repayment date of principal													
3	Scheduled payment date of interest													
4	At the end of Financial year													
В	In case of Hedging ³													
1	At the date of hedging													
	Period of hedging													
3	Cost of hedging													
	Currency31& so on													

A.1 At	t the date of Drawl ²							
2 Sc	cheduled repayment date of principal							
3 Sc	cheduled payment date of interest							
4 At	t the end of Financial year							
	case of Hedging ³							
1 At	t the date of hedging							
2 Pe	eriod of hedging				·	·		
3 Cc	ost of hedging							

- 1. Name of the currency to be mentioned e.g. US\$, DM, etc.
- 2. In case of more than one drawl during the year, Exchange rate at the date of each drawl to be given
- 3. Furnish details of hedging, in case of more than one hedging during the year or part hedging, details of each hedging are to be given
- 4. Tax (such as withholding tax) details as applicable including change in rates, date from which change effective etc. must be clearly indicated.

Details of Foreign Equity

(Details only in respect of Equity infusion if any applicable to the project under petition)

Name of the Petitioner:	 	 _	·
Name of Region:			
Name of the Project:			
Name of the Transmission Element:			
Evahanga Data on data/a of Infusions			

	nancial Year		Yea	ar 1		Year 2	<u>.</u>			Year 3 and so on			
		2	3	4	5	6	7	8	9	10	11	12	13
		Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt (Rs Lakh)	Date	Amount (Foreign Currency)	Exchan	Amou nt (Rs Lakh)	Date		Exchan ge Rate	Amoun t (Rs Lakh)
İ	rrency1¹												
ŧ	the date of infusion ²												
t	rrency2 ¹												
t	the date of infusion ²												
_	rrency31												
ŧ	the date of infusion ²												
t	the date of infusion ²												
	the date of infusion ²												

Note:

- 1. Name of the currency to be mentioned e.g. US\$, DM, etc.
- 2. In case of equity infusion more than once during the year, Exchange rate at the date of each infusion to be given

Abstract of Admitted Capital Cost for the existing Projects

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	
Capital Cost as admitted by CERC	
Capital cost admitted as on	
(Give reference of the relevant CERC Order with	
Petition No. & Date)	
·	
Foreign Component, if any (In Million US \$ or the	
relevant Currency)	
Domestic Component (Rs Lakh)	
Foreign Exchange rate considered for the admitted	
Capital cost	
Hedging cost, if any, considered for the admitted	
Capital cost (Rs Lakh)	
Total Project cost admitted (Rs Lakh)	

Abstract of Capital Cost Estimates and Schedule of Commissioning for the New Projects

Name of the Petitioner:		
Name of the Region:		
Name of the Project:		
Name of the Transmission Element:		
New Projects		
<u>Capital Cost Estimates</u>	T	
Board of Director/ Agency approving the Capital cost estimates:		
Date of approval of the Capital cost estimates:		
	Present Day Cost	Completed Cost
Price level of approved estimates	As of End ofQtr. Of the year	As on Scheduled COD of the transmission system/transmission element
Foreign Exchange rate considered for the Capital cost		
estimates		
Capital Cost excluding I	DC, IEDC & FC	
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs Lakh)		
Capital cost excluding IDC, FC, FERV & Hedging Cost (Rs. Cr)		
IDC, IEDC, FC, FERV &	& Hedging Cost	
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs Lakh)		
1 /		
Total IDC, FC, FERV & Hedging Cost (Rs Lakh)		
Rate of taxes & duties considered		

Capital cost Including IDC, IEDC, FC, FERV & Hedging Cost									
Foreign Component, if any (In Million US \$ or the									
relevant Currency)									
Domestic Component (Rs Lakh)									
Capital cost Including IDC, IEDC & FC (Rs Lakh)									
Schedule of Commissioning									
COD of transmission system 1 / transmission element 1									
COD of transmission system 1/ transmission element 2									
COD of last transmission system / transmission element									

Note:

- 1. Copy of approval letter should be enclosed
- 2. Details of Capital Cost are to be furnished as per FORM-5B or 5C as applicable
- 3. Details of IDC & Financing Charges are to be furnished as per FORM-14.

Element wise Break-up of Project Cost for Transmission System

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

				C	ost in Rs. Lakh				Amount in	NS. Lakii)	
Sl.		Ac nor (Driginal Ec				re as on COD (4)	Liabilities/	Variation	Reasons for	Admitte
No. (1)	Break Down (2)	Rate	Quantity	Estimated Amount	Rate	Quantity	Actual Amount	Provisions (5)	(6=3-4-5)		d Cost (8)
A	TRANSMISSION LINE										
1.0	Preliminary works										
1.1	Design & Engineering										
1.2	Preliminary Investigation, Right of way, forest clearance, PTCC, general civil works etc.										
1.3	Total Preliminary works										
2.0	Transmission Lines material										
2.1	Towers Steel										
2.2	Conductor										
2.3	Earth Wire										
2.4	Insulators										
2.5	Hardware Fittings										
2.6	Conductor & Earthwire accessories										
2.7	Spares										
2.8	Erection, Stringing &										

C1			Cost in Rs. Lakh						Liabilities/ Wariation		Admitte
Sl. No.	Break Down (2)	As per Original Estimates (3) Actual Capital Expenditure as on COD (4)							Variation	for	d Cost
(1)	, ,	Rate	Quantity	Estimated Amount	Rate	Quantity	Actual Amount	Provisions (5)	(6=3-4-5)	Variation (7)	(8)
	Civil works including foundation										
	Total Transmission Lines material										
3.0	Taxes and Duties										
3.1	Custom Duty										
3.2	Other Taxes & Duties										
	Total Taxes & Duties										
	Total -Transmission lines										
В.	SUBSTATIONS										
4.0	Preliminary works & land										
4.1	Design & Engineering										
4.2	Land										
4.3	Site preparation										
	Total Preliminary works & land										
5.0	Civil Works										
5.1	Control Room & Office Building including HVAC										
5.2	Township & Colony										
5.3	Roads and Drainage										
5.4	Foundation for structures										

61			Cost in Rs. Lakh							Reasons	A 1 144
Sl. No.	Brook Down (2)	As per (Original Es	timates (3)			re as on COD (4)	Liabilities/ Provisions	Variation		Admitte d Cost
(1)	Break Down (2)	Rate	Quantity	Estimated Amount	Rate	Quantity	Actual Amount	(5)	(6=3-4-5)	Variation (7)	(8)
5.5	Misc. civil works										
	Total Civil Works										
6.0	Substation Equipments										
6.1	Switchgear (CT,PT, Circuit Breaker, Isolator etc)										
6.2	Transformers										
6.3	Compensating Equipment(Reactor, SVCs etc)										
6.4	Control , Relay & Protection Panel										
6.5	PLCC										
6.6	HVDC package										
6.7	Bus Bars/conductors/Insulators										
6.8	Outdoor lighting										
6.9	Emergency D.G. Set										
6.10	Grounding System										
6.11	Structure for switchyard										
	Total Substation Equipments										
7.00	Spares										
8.0	Taxes and Duties										
8.1	Custom Duty										
8.2	Other Taxes & Duties										
8.3	Total Taxes & Duties							_			

C1			Cost in Rs. Lakh					T:-1-11(:/		Reasons	Admitte
S1. No.	Brook Down (2)	As per (Original Es	timates (3)	Liabilities/ Provisions	Variation	for	d Cost			
(1)	Break Down (2)	Rate	Quantity	Estimated Amount	Rate	Quantity	Actual Amount	(5)	(6=3-4-5)	Variation (7)	(8)
	Total (Sub-station)										
9.0	Construction and pre-commissioning expenses										
9.1	Site supervision & site admn.etc.										
9.2	Tools and Plants										
9.3	construction Insurance										
	Total Construction and pre commissioning expenses										
10.0											
	Overheads										
	Establishment										
	Audit & Accounts										
10.3	Contingency										
	Total Overheads										<u> </u>
11.0	Project cost without Total Cost (Plant & Equipment)										
12.0	Total Cost (Plant & Equipment)										
12.1	Interest During Construction (IDC)										
12.2	Financing Charges (FC)										

S1.				C	ost in Rs. Lakh		Liabilities/		Reasons	Admitte	
No.	Break Down (2)	As per Original Estimates (3)			Actual Capita	Actual Capital Expenditure as on COD (4)			Variation	for	d Cost
(1)	Dicar Down (2)	Rate	Quantity	Estimated Amount	Rate	Quantity	Actual Amount	Provisions (5)	(6=3-4-5)	Variation (7)	(8)
	Foreign Exchange Rate Variation (FERV)										
12.4	Hedging Cost										
	Total of IDC, FC, FERV & Hedging Cost										
13.0	Capital cost including IDC, FC, FERV & Hedging Cost										

Note:

1. In case of cost variation, a detailed note giving reasons of such variation should be submitted clearly indicating whether such cost over run was beyond the control of the transmission licensee.

Break-up of Construction/Supply/Service packages

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

S.No	Name/No. of	Scope of works ¹	Whether	No. of bids	Date of	Date of	Date of	Value	Firm or	Actual	Taxes	IDC, FC,	Sub-
	Construction/			received	Award	Start	Completion	of	With	expenditure	&	FERV	Total
	supply/servic	head of cost	through			work	of Work	Award ²	Escalation	till the	Duties	&Hedgin	(Rs.
	e package	break-ups as	ICB/DCB/					in (Rs.	in prices	completion	and	g cost	Lakh)
			Departmentally/					Lakh).		or up to	IEDC	(Rs.	
			Deposit Work							COD	(Rs.	Lakh)	
			etc								Lakh)		
										is earlier			
										(Rs. Lakh)			

Note:

- 1 The scope of work in any package should be indicated in conformity of cost break-up in Form-5B to the extent possible.
- 2 If there is any package, which need to be shown in Indian Rupee and foreign currency(ies), the same should be shown separately along with the currency, the exchange rate and the date e.g. Rs. 80 Cr. + US\$ 50m=Rs. 390 Cr. at US\$=Rs 62 as on say 01.04.14.

DETAILS OF ELEMENTWISE COST OF THE PROJECT

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	

Transmission Lines:

S. No.	Name of line	Apportioned approved cost	Completed Cost (Rs.	Covered in	Covered in the present petition			
		approved cost	Lakh)	Yes/No	If No, petition No.			
1								
2								
3								
4								
-								
-								
-								

Substations:

CNO	Name of Sub-	A	Completed		Covered in the present petition			
S.NO.	station	Apportioned approved cost	Cost (Rs. Lakh)	Yes/No	If No, petition No.			
1								
2								
3								
4								
-								
-								

	In case there is cost over run
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

				. Lakh) as d of Members	Actual/Es	timated Lakh)	Cost (Rs.	Differen	ce (Rs.	Lakh)	Reasons for Variation (Please submit supporting
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	computations and documents wherever applicable)
A	TRANSMISSION LINE										
1.0	Preliminary works										
1.1	Design & Engineering										
1.2	Preliminary Investigation, Right of way, forest clearance, PTCC, general civil works etc.										
1.3	Total Preliminary works										
2.0	Transmission Lines material										
2.1	Towers Steel										
2.2	Conductor										
2.3	Earth Wire										
2.4	Insulators										
2.5	Hardware Fittings										
2.6	Conductor & Earthwire accessories										
2.7	Spares										
2.8	Erection, Stringing & Civil works including										

				s. Lakh) as d of Members	Actual/Es	timated Lakh)	Cost (Rs.	Differen	ce (Rs.	Lakh)	Reasons for Variation (Please submit supporting	
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	computations and documents wherever applicable)	
	foundation											
	Total Transmission Lines material											
3.0	Taxes and Duties											
3.1	Custom Duty											
3.2	Other Taxes & Duties											
	Total Taxes & Duties											
	Total -Transmission lines											
В.	SUBSTATIONS											
4.0	Preliminary works & land											
4.1	Design & Engineering											
4.2	Land											
4.3	Site preparation											
	Total Preliminary works & land											
F.O.	Civil Works											
5.0	Control Room & Office Building including HVAC											
5.2	Township & Colony											
5.3	Roads and Drainage											
5.4	Foundation for structures											
5.5	Misc. civil works											
	Total Civil Works											

				d of Members	Actual/Es	timated Lakh)	`	Differen	ce (Rs.	Lakh)	Reasons for Variation (Please submit supporting	
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	computations and documents wherever applicable)	
6.0	Substation Equipments											
6.1	Switchgear (CT,PT, Circuit Breaker, Isolator etc)											
6.2	Transformers											
6.3	Compensating Equipment(Reactor, SVCs etc)											
6.4	Control , Relay & Protection Panel											
6.5	PLCC											
6.6	HVDC package											
6.7	Bus Bars/conductors/Insulators											
6.8	Outdoor lighting											
6.9	Emergency D.G. Set											
6.10	Grounding System											
6.11	Structure for switchyard											
	Total Substation Equipments											
7.00	Spares											
8.0	Taxes and Duties											
8.1	Custom Duty											
	Other Taxes & Duties											
8.3	Total Taxes & Duties											
	Total (Sub-station)											

				. Lakh) as d of Members	Actual/Es	timated Lakh)	Cost (Rs.	Differen	ce (Rs.	Lakh)	Reasons for Variation (Please submit supporting		
Sl. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	computations and documents wherever applicable)		
	Construction and pre-										** ′		
9.0	commissioning												
	expenses												
9.1	Site supervision & site admn.etc.												
9.2	Tools and Plants												
9.3	construction Insurance												
	Total Construction and pre commissioning expenses												
10.0	Overheads												
10.1	Establishment												
10.2	Audit & Accounts												
10.3	Contingency												
	Total Overheads												
11.0	Project cost without Total Cost (Plant & Equipment)												
12.0	Total Cost (Plant & Equipment)												
12.1	Interest During Construction (IDC)												
12.2	Financing Charges (FC)												
12.3	Foreign Exchange Rate Variation (FERV)												
12.4	Hedging Cost												
	Total of IDC, FC, FERV & Hedging Cost												

		Original	Original Cost (Rs. Lakh) as			Actual/Estimated Cost (Rs.			ce (Rs.	Lakh)	Reasons for Variation (Please	
		approved by the Board of Members			Lakh)						submit supporting	
		Ouantity	Rate	Total Cost	Quantity	Rate	Total	Quantity	Rate	Total	computations and documents	
Sl. No.	Break Down	Qualitity	Kate	Total Cost	Quantity	Nate	Cost	Qualitity	Nate	Cost	wherever applicable)	
	Capital cost including											
13.0	IDC, FC, FERV &											
	Hedging Cost											

Note1

1. Impact on account of each reason for Cost overrun should be quantified and substantiated with necessary documents and supporting workings.

	In case there is time over run
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	

CNI	Description of Activity/ Works/ Service	Original Schedule (As per Planning)		Actual Schedule (As per Actual)			Agency responsible and whether such time over run	Reasons for	Other Activity affected (Mention
S.No		Start Date	Completion Date	Start Date	Completion Date	Days	was beyond the control of the Transmission Licensee	delay	Sr No of activity affected)
1									
2									
3									
4									
5									
6									
7									
8									
9									
••••									

1. Delay on account of each reason in case of time overrun should be quantified and substantiated with necessary documents and supporting workings.

Name of the Petitioner: Name of the Region: Name of the Project: Name of the Transmission Element:

D	Completion Time as per Investment approval			Actual Completion time				Qualifying time	
Project	Start Date	Scheduled COD (Date)	Months	Capacity	Start Date	Actual COD (Date)	Months Tested Capacity		Qualifying time schedule(as per regulation) (in months)
1									
2									
3									
4									
••••									
••••									

In case there is claim of additional RoE

Financial Package upto COD

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	
Project Cost as on COD¹:	
Date of Commercial Operation of the Transmission elemen	t ² :

	Financial P Approved	Financial Package as Approved		Financial Package as on COD		As Admitted on COD	
	Currency and Amount ³		Currency and Amount ³		Currency and Amount ³		
1	2	3	4	5	6	7	
Loan-I	US\$	200m					
Loan-II							
Loan-III							
and so on							
Equity-							
Foreign							
Domestic							
Total Equity							
Debt : Equity Ratio							

Note:

- 1. Say Rs. 80 Cr. + US\$ 200 m or Rs. 1320 Cr. including US\$ 200 m at an exchange rate of US\$=Rs 62
- 2. Date of Commercial Operation means Commercial Operation of the last transmission system/transmission element
- 3. For example: US \$ 200m, etc.

Details of Project Specific Loans

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

Particulars	Package1	Package2	Package3	Package4	Package5	Package6
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan						
sanctioned						
Amount of Gross Loan						
drawn						
upto31.03.2014/COD 3,4,5,13,15						
Interest Type ⁶						
Fixed Interest Rate, if applicable						
Base Rate, if Floating						
Interest ⁷						
Margin, if Floating Interest ⁸	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No
Are there any						
Caps/Floor ⁹						
If above is yes, specify						
caps/floor						
Moratorium Period ¹⁰						
Moratorium effective						
from						
Repayment Period ¹¹						
Repayment effective						
from						
Repayment Frequency ¹²						
Repayment						
Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currency loan hedged?						
If above is yes, specify details ¹⁷						

Note:

- 1. Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.
- 2. Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.

- 3. Details are to be submitted as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 4. Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.
- 5. If the Tariff in the petition is claimed separately for various transmission system/transmission elements, details in the Form is to be given separately for all the transmission system/transmission element in the same form.
- 6. Interest type means whether the interest is fixed or floating.
- 7. Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.
- 8. Margin means the points over and above the floating rate.
- 9. At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.
- 10. Moratorium period refers to the period during which loan servicing liability is not required.
- 11. Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.
- 12. Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.
- 13. Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given separately
- 14. If the repayment installment amount and repayment date cannot be worked out from the data furnished above, the repayment schedule to be furnished separately.
- 15. In case of Foreign loan, date of each drawal& repayment along with exchange rate at that date may be given.
- 16. Base exchange rate means the exchange rate prevailing as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 17. In case of hedging, specify details like type of hedging, period of hedging, cost of hedging, etc.
- 18. At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately
- 19. At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Details of Allocation of corporate loans to various transmission elements

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

Particulars	Package1	Package2	Package3	Package4	Package5	Remarks
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan sanctioned						
Amount of Gross Loan drawn						
upto31.03.2014/COD 3,4,5,13,15						
Interest Type ⁶						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest ⁷						
Margin, if Floating Interest ⁸						
Are there any Caps/Floor9	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	
If above is yes, specify						
caps/floor						
Moratorium Period ¹⁰						
Moratorium effective from						
Repayment Period ¹¹						
Repayment effective from						
Repayment Frequency ¹²						
Repayment Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currency loan						
hedged?						
If above is yes, specify details ¹⁷						
	Distribution (of loan packa	ges to vario	us transmis	l sion element	is
Name of the Projects		•				Total
Transmission element1						
Transmission element 2						
Transmission element 3 and so						
on						

Note:

- 1. Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.
- 2. Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.
- 3. Details are to be submitted as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 4. Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.

- 5. If the Tariff in the petition is claimed separately for various transmission elements, details in the Form is to be given separately for all the transmission elements in the same form.
- 6. Interest type means whether the interest is fixed or floating.
- 7. Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.
- 8. Margin means the points over and above the floating rate.
- 9. At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.
- 10. Moratorium period refers to the period during which loan servicing liability is not required.
- 11. Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.
- 12. Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.
- 13. Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given separately
- 14. If the repayment installment amount and repayment date cannot be worked out from the data furnished above, the repayment schedule to be furnished separately.
- 15. In case of Foreign loan, date of each drawal& repayment along with exchange rate at that date may be given.
- 16. Base exchange rate means the exchange rate prevailing as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 17. In case of hedging, specify details like type of hedging, period of hedging, cost of hedging, etc.
- 18. At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately
- 19. At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Statement of Additional Capitalisation after COD

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	
COD	

Sr. No.	Year	Work/Equipment proposed to be added after COD upto Cut off Date	Amount capitalized /Proposed to be capitalized (Rs Lakh)	Justification	Regulations under which covered	Admitted Cost ¹ (Rs Lakh)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1						
2						
3						
4						
5						
Í						

1. In case the project has been completed and any tariff notification(s) has already been issued in the past, fill column 7 giving the cost as admitted for the purpose of tariff notification already issued by (Name of the authority) (Enclose copy of the tariff Order).

Note:

- Fill the form in chronological order year wise along with detailed justification clearly bringing out the necessity and the benefits accruing to the beneficiaries.
- In case initial spares are purchased along with any equipment, then the cost of such spares should be indicated separately.

Statement of Additional Capitalisation during fag end of the Project

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	
COD	

Sr. No.	Year	Work/Equipment added after 30th year from COD	Amount capitalised /Proposed to be capitalized (Rs Lakh)	Justification for capitalisation proposed	Impact on life extension
1	2	3	4	5	6
1					
2					
3					
4					
5					

Note:

• Cost Benefit analysis for capital additions done should be submitted along with petition for approval of such schemes

	FORM- 9A
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

Statement of Capital cost

(To be given for relevant dates and year wise)

(Amount in Rs Lakh)

PART-III

	As on relevant date.1
A a) Opening Gross Block Amount as per books	
b) Amount of capital liabilities in A(a) above	
c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above	
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) above	
B a) Addition in Gross Block Amount during the period	
b) Amount of capital liabilities in B(a) above	
c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above	
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost)	
included in B(a) above	
Ca) Closing Gross Block Amount as per books	
b) Amount of capital liabilities in C(a) above	
c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above	
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost)	
included in C(a) above	

Note:

 $1.Relevant\ date/s\ means\ date\ of\ COD\ of\ transmission\ element/s\ and\ financial\ year\ start\ date\ and\ end\ date$

	PART-III FORM- 9B
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

Statement of Capital Works in Progress

(To be given for relevant dates and year wise)

(Amount in Rs Lakh)

		As on relevant date. ¹
A	a) Opening CWIP Amount as per books	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
В	a) Addition/Adjustment in CWIP Amount during the period	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
C	a) Capitalization/Transfer to Fixed asset of CWIP Amount during the	
	period	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
D	a) Closing CWIP Amount as per books	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	

Note:

1.Relevant date/s means date of COD of transmission element/s and financial year start date and end date

	Financing of Additional Capitalisation
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

	Actual				Admitted					
Financial Year (Starting from COD) ¹	Year1	Year2	Year3	Year4	Year 5 & So on	Year1	Year2	Year3	Year4	Year 5 & So on
1	2	3	4	5	6	7	8	9	10	11
Amount capitalised in Work/Equipment										
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan ²										
Equity										
Internal Resources										
Others										
Total										

Note:

- 1 Year 1 refers to Financial Year of COD and Year 2, Year 3 etc. are the subsequent financial years respectively.
- 2 Loan details for meeting the additional capitalisation requirement should be given as per FORM-7 or 8 whichever is relevant.

Calculation of Depreciation Rate

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

S1. no.	Name of the Assets¹	Gross Block as on 31.03.2014 or as on COD, whichever is later and subsequently for each year thereafter upto 31.3.19	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount for each year up to 31.03.19
	1	2	3	4= Col.2 X Col.3
1	Land			
2	Building			
3	and so on			
4				
5				
6				
7				
8				
9				
10				
18				
19				
20				
21				
22				
23				
24				
25				
26				
27				
28				
29				
30				
31				
32	TOTAL.			
	TOTAL			
	Weighted Average Rate of			
	Depreciation (%)			

Note:

1.Name of the Assets should conform to the description of the assets mentioned in Depreciation Schedule appended to the Notification.

	Statement of Depreciation
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Flement	

(Amount in Rs. Lakh)

Financial Year	Upto 2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	2	3	4	5	6	7	8	9	10	11	12	13
Depreciation on Capital Cost	_					,						
Depreciation on Additional Capitalisation												
Amount of Additional Capitalisation												
Depreciation Amount												
Detail of FERV												
Amount of FERV on which depreciation charged												
Depreciation amount												
Depreciation recovered during the Year												
Advance against Depreciation recovered during the Year												
Depreciation & Advance against Depreciation recovered during the year												
Cumulative Depreciation & Advance against Depreciation recovered upto the year												

^{1.} In case of details of FERV and AAD, give information for the applicable period.

Calculation of Weighted Average Rate of Interest on Actual Loans¹

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lal						. Lakh)
Particulars	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
Loan-1						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Loan repayment effective from (date to be indicated)						
Loan-2						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Loan repayment effective from (date to be indicated)						
Loan-3 and so on						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Rate of Interest on Loan on annual basis						
Interest on loan						
Loan repayment effective from (date to be indicated)						
Total Loan						
Gross loan - Opening						
Cumulative repayments of Loans upto previous year						

Particulars	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
Net loan - Opening						
Add: Drawal(s) during the Year						
Less: Repayment (s) of Loans during the year						
Net loan - Closing						
Average Net Loan						
Interest on loan						
Weighted average Rate of Interest on Loans						

Note:

1.In case of Foreign Loans, the calculations in Indian Rupees is to be furnished. However, the calculations in original currency is also to be furnished separately in the same form.

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	
	(Amount in Rs. Lakh)

Particulars	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	2	3	4	5	6	7
Gross Normative loan - Opening						
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						
Increase/Decrease due to ACE during the Year						
Repayments of Normative Loan during the year						
Net Normative loan - Closing						
Average Normative Loan						
Weighted average Rate of Interest of actual Loans						
Interest on Normative loan						

PART-III FORM- 13B

Calculation of Interest on Working Capital

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

	(======================================							
Sl. No.	Particulars	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	
1	2	3	4	5	6	7	8	
1	O & M Expenses							
2	Maintenance Spares							
3	Receivables							
4	Total Working Capital							
5	Rate of Interest							
6	Interest on Working Capital							

PART-III FORM- 13C

Other Income as on COD

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

					(7111	iount in K	S. Lakii)
Sl. No.	Parameters	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	Interest on Loans and advance						
2	Interest received on deposits						
3	Income from Investment						
4	Income from sale of scrap						
5	Rebate for timely payment						
6	Surcharge on late payment from beneficiaries						
7	Rent from residential building						
8	Misc. receipts (Please Specify Details)						
				·			
•••	(add)						

PART-III FORM- 13D

Incidental Expenditure during Construction

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

Sl. No.	Parameters	Existing 2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
A	Expenses:						
1	Employees' Benefits Expenses						
2	Finance Costs						
3	Water Charges						
4	Communication Expenses						
5	Power Charges						
6	Other Office and Administrative Expenses						
7	Others (Please Specify Details)						
8	Other pre-Operating Expenses						
В	Total Expenses						
	Less: Income from sale of tenders						
	Less: Income from guest house						
	Less: Income recovered from Contractors						
	Less: Interest on Deposits						

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Region: Name of the Project: Name of the Transmission Element:	Name of the Petitioner:	
,	Name of the Region:	
Name of the Transmission Flement	Name of the Project:	
1 MILL OF THE TRANSMISSION LICENCES.	Name of the Transmission Element:	

	Draw Down	v Down Quarter 1				Quarter 2		Quarter n (COD)		
S1. No.	Particulars	Quantu m in Foreign currency	Exchange Rate on draw	Darmon	Quantum in Foreign		Darman	Quantum	Exchange Rate on draw down date	Amount in Indian Rupee (Rs. Lakh)
1	Loans									
1.1	Foreign Loans									
1.1.1	Foreign Loan ¹ Draw down Amount									
	IDC									
	Financing charges Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.2	Draw down Amount									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.3	Foreign Loan ³ Draw down									
	Amount IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost	1								
1.1.4										

	Draw Down		Quarter 1			Quarter 2		Qı	uarter n (CO	D)
SI. No.	Particulars	Quantu m in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs. Lakh)	Quantum	Exchange Rate on draw down date	Darrage	Quantum in Foreign	Exchange Rate on draw down date	Amount in Indian Rupee (Rs. Lakh)
1.1	Total Foreign									
	Loans Draw down									
	Amount									
	IDC									
	Financing									
	charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.2	Indian Loans									
1 0 1	Indian Loan ¹									
1.2.1	Draw down									
	Amount									
	IDC									
	Financing									
	charges									
1.2.2	Indian Loan ²									
	Draw down Amount									
	IDC									
	Financing									
	charges									
1.2.2	T 1' T 2									
1.2.3	Indian Loan ³									
	Draw down Amount									
	IDC									
	Financing charges									
1.2.4										
1.2	Total Indian									
	Loans									
	Draw down									

	Draw Down		Quarter 1			Quarter 2		Qı	arter n (CO	D)
S1. No.	Particulars	Quantu m in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee (Rs. Lakh)	Quantum in Foreign	Exchange Rate on draw down date	Rupee (Rs	Quantum in Foreign	Exchange Rate on draw down date	Amount in Indian Rupee (Rs. Lakh)
	Amount									
	IDC									
	Financing charges									
1	Total of Loans drawn									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
2	Equity									
2.1	Foreign equity drawn									
2.2	Indian equity drawn									
	Total equity deployed									

Note:

- 1.Drawal of debt and equity shall be on pari-passu basis quarter wise to meet the commissioning schedule. Drawal of higher equity in thebeginning is permissible
- 2. Applicable interest rates including reset dates used for above computation may be furnished separately
- 3. In case of multi element project details of capitalization ratio used to be furnished.

PART-III FORM- 14A

Actual cash expenditure	
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

	Quarter-I	Quarter-II	Quarter-III	Quarter-n (COD)
Payment to contractors/suppliers				
% of fund deployment				

Note: If there is variation between payment and fund deployment justification need to be furnished

FORMS (TRANSMISSION)

FOR TRUE UP

PART-VI

Annexure-I

INDEX

PART-III

<u>Checklist of Forms and other information/ documents for tariff filing for Transmission System</u>

Form No.	Title of Tariff Filing Forms (Transmission)	Tick
FORM-1	Summary Sheet	
FORM-2	Details of Transmission Lines and Substations	
FORM-3	Normative parameters considered for tariff computations	
FORM- 4	Details of Foreign loans	
FORM- 4A	Details of Foreign Equity	
FORM-5	Abstract of Admitted Capital Cost	
FORM-5A	Element wise Break-up of Project Cost for Transmission System	
FORM-5B	Break-up of Construction/Supply/Service packages	
FORM-5C	Details of element wise cost of the Project	
FORM-5Di	In case there is cost over run	
FORM-5Dii	In case there is time over run	
FORM-5E	In case there is claim of additional RoE	
FORM- 6	Financial Package upto COD	
FORM- 7	Details of Project Specific Loans	
FORM- 8	Details of Allocation of corporate loans to various transmission	
TORIVI- 6	elements	
FORM-9	Statement of Additional Capitalization after COD	
FORM - 9(I)	Statement of Additional Capitalization during fag end of the	
10KW - 3(1)	Project	
FORM- 9 A	Statement of Capital cost	
FORM- 9B	Statement of Capital Works in Progress	
FORM- 10	Financing of Additional Capitalization	
FORM- 11	Calculation of Depreciation Rate	
FORM-12	Statement of Depreciation	
FORM- 13	Calculation of Weighted Average Rate of Interest on Actual	
TORNI- 13	Loans	
FORM- 13A	Calculation of Interest on Normative Loan	

Form No.	Title of Tariff Filing Forms (Transmission)	Tick
FORM- 13 B	Calculation of Interest on Working Capital	
FORM-13 C	Other Income as on COD	
FORM- 13 D	Incidental Expenditure during Construction	
FORM- 14	Actual Draw Down Schedule for Calculation of IDC & Financing Charges	
FORM- 14A	Actual cash expenditure	
Other Inform	ation/ Documents	
Sl. No.	Information/Document	Tick
	Certificate of incorporation, Certificate for Commencement of	
1	Business, Memorandum of Association, & Articles of Association	
1	(For New Project(s) setup by a company making tariff application	
	for the first time to CERC)	
	Region wise and Corporate audited Balance Sheet and Profit &	
2	Loss Accounts with all the Schedules & annexure for the new	
	Transmission System & for the relevant years.	
3	Copies of relevant loan Agreements	
4	Copies of the approval of Competent Authority for the Capital	
4	Cost and Financial package.	
E	Copies of the Equity participation agreements and necessary	
5	approval for the foreign equity.	
6	Copies of the BPTA/PPA with the beneficiaries, if any	
	Detailed note giving reasons of cost and time over run, if	
	applicable.	
	List of supporting documents to be submitted:	
7	a. Detailed Project Report	
	b. CPM Analysis	
	c. PERT Chart and Bar Chart	
0	d. Justification for cost and time Overrun	
8	Any other relevant information, (Please specify)	

Note1: Electronic copy of the petition (in word format) and detailed calculation as per these formats (in excel format) and any other information submitted shall also be furnished in the form of CD/Floppy disc.

	Summary Sheet	
Name of the Petitioner:		
Name of the Region:		
Name of the Project:		
Name of the Transmission Element:		

(Amount in Rs. Lakh)

S.N	Particulars	Form No.	Existing 14		2014-	2014-15 2015-16			2016-	17	2017-	18	2018-19	
0.	(2)		3		4		5		6		7		8	
(1)	(2)		As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual
1.1	Depreciation													
1.2	Interest on Loan													
113	Return on Equity ¹													
1.4	Interest on Working Capital													
115	O & M Expenses													
	Total													

Note:

1: Details of calculations, considering equity as per regulation, to be furnished.

DETAILS OF TRANSMISSION LINES & SUBSTATIONS

Nam	e of the	e Region: e Project: e Transmiss	sion Ele	ement:		_		
Tran	smissic	on Lines:						
S. No.	Name of line	Type of line AC/HVDC	S/C or D/C	No. of Sub- Conductor s	Voltage level kV	Line length Ckt Km.	Date of Commercial operation	ered in the nt petition If No,petition No.
1								
2								
3						·		
4								

Substations:

Name of the Petitioner:

S.NO	Name of	Type of Substation Conventional/	Voltage	No. of transformers		No.	of Ba	ays	Date of Commerc	Covered in the present petition		
	Sub- statio n	GIS/HVDC	L V	Reactors/SVC etc (with capacity)	765 kV	400 kV	220 kV	132 kV & Below	ial operation	Yes/ No	If No,peti tion No.	
1												
2												
3												
4												
-												
-			·					·				

	<u>Comparison of Parameters</u>
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

Year Ending March

		Existing 2	013-14	2014-	15	2015-	16	2016-	17	2017-	18	2018-	19
Particulars	Unit	(3)		(4)		(5)		(6)		(7)		(8)	
(1)	(2)	As admitted by the Commission	Actual										
Base Rate of Return on Equity	%												
Tax Rate	%												
Target Availability	%												
Normative O&M per ckt.km	Rs. Lakh												
Normative O&M per bay	Rs. Lakh												
Spares for WC as % of O&M	%												
Receivables in Months for WC	Months												
BankRate of SBI + 350 basis points as on	%												

1. Mention relevant date

(Petitioner)

PART-VI

Details of Foreign loans

(]	Details onl	y in res	pect of 1	loans app	olicable t	to the pr	oject und	ler Petition)

J	1	1 1	1)	,
				_
:				
	:	:	:	:

S1.	Financial Year (Starting from COD)					Year 2) !			Year 3 and so on			
	1	2	3	4	5	6	7	8	9	10	11	12	13
		Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt(Rs Lakh)	Date	Amount (Foreign Currency)			Date		Exchan ge Rate	Amoun t(Rs Lakh)
	Currency1 ¹												
A.1	At the date of Drawl ²												
2	Scheduled repayment date of principal												
	Scheduled payment date of interest												
4	At the end of Financial year												
	In case of Hedging ³												
	At the date of hedging												
	Period of hedging												
3	Cost of hedging												
	Currency2 ¹												
A.1	At the date of Drawl ²												
	Scheduled repayment date of principal												
	Scheduled payment date of interest												
4	At the end of Financial year												
В	In case of Hedging ³												
	At the date of hedging												
	Period of hedging												
3	Cost of hedging												

	Currency31& so on						
	At the date of Drawl ²						
	Scheduled repayment date of principal						
3	Scheduled payment date of interest						
4	At the end of Financial year						
В	In case of Hedging ³						
	At the date of hedging						
2	Period of hedging						
3	Cost of hedging						

- 1. Name of the currency to be mentioned e.g. US\$, DM, etc.
- 2. In case of more than one drawl during the year, Exchange rate at the date of each drawl to be given
- 3. Furnish details of hedging, in case of more than one hedging during the year or part hedging, details of each hedging are to be given
- 4. Tax (such as withholding tax) details as applicable including change in rates, date from which change effective etc. must be clearly indicated.

Details of Foreign Equity

(Details only in respect of Equity infusion if any applicable to the project under petition)

Name of the Petitioner:	-	•	 • /	•	,
Name of Region:					
Name of the Project:					
Name of the Transmission Element:					
Exchange Rate on date/s of Infusion:					

Sl.	Financial Year	Year 1				Year 2				Year 3 and so on				
	1	2	3	4	5	6	7	8	9	10	11	12	13	
		Date	Amount (Foreign Currency)	Exchan ge Rate	Amou nt(Rs Lakh)	Date		exchan		Date		Exchan ge Rate	Amoun t(Rs Lakh)	
	Currency1 ¹													
A.1	At the date of infusion ²													
2														
3														
	Currency21													
A.1	At the date of infusion ²													
2														
3														
	Currency31													
A.1	At the date of infusion ²													
2														
3														
	Currency4¹and so on													
A.1	At the date of infusion ²													
2														
3														

Note:

- 1. Name of the currency to be mentioned e.g. US\$, DM, etc.
- 2. In case of equity infusion more than once during the year, Exchange rate at the date of each infusion to be given

Abstract of Admitted Capital Cost

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	
Actual Date of Commissioning:	
Capital Cost as admitted by CERC	
Capital cost admitted as on	
(Give reference of the relevant CERC Order with	
Petition No. & Date)	
Foreign Component, if any (In Million US \$ or the	
relevant Currency)	
Domestic Component (Rs Lakh)	
Foreign Exchange rate considered for the admitted	
Capital cost	
Hedging cost, if any, considered for the admitted	
Capital cost(Rs Lakh)	
Total Project cost admitted (Rs Lakh)	

PART-VI FORM- 5A

Element wise Break-up of Project Cost for Transmission System

Name of the Petitioner:	-
Name of the Region:	_
Name of the Project:	_
Name of the Transmission Element:	_

(Amount in Rs. Lakh)

					C	ost in Rs.	Lakh					,		
Sl.		As per Original Estimates (3)				As admitted by the Commission (4)			Actual Cap nditure as (5)		Liabilities/ Provisions (6)	Variation (7=4-5-6)		Admitted Cost(8)
(1)		Rate	Quantity	Estimated Amount	Rate	Quantity	Admitted Amount	Rate	Quantity	Actual Amount	. ,	,	(7)	, ,
A	TRANSMISSION LINE													
1.0	Preliminary works													
1.1	Design & Engineering													
	Preliminary Investigation, Right of way, forest clearance, PTCC,general civil works etc.													
	Total Preliminary works													
2.0	Transmission Lines material													
2.1	Towers Steel													
2.2	Conductor													
2.3	Earth Wire	_												
2.4	Insulators													
2.5	Hardware Fittings													

	Cost in Rs. Lakh													
S1.		As pe	_	Estimates		admitted			Actual Cap		Liabilities/		Reasons	
No.	Break Down (2)		(3)		•	Commissi	on (4)	Exper	nditure as	on COD	Provisions	v ariation	for	Admitted
(1)	()			Estimated			Admitted		(5)	Actual	(6)	(7=4-5-6)	Variation (7)	Cost(8)
		Rate	Quantity	Amount	Rate	Quantity	Amount	Rate	Quantity	Amount			(7)	
	Conductor													
	&Earthwire													
	accessories													
	Spares													
	Erection, Stringing &													
	Civil works including foundation													
	Total Transmission													
	Lines material													
	Taxes and Duties													
	Custom Duty													
	Other Taxes & Duties													
	Total Taxes & Duties													
	Total -Transmission lines													
В.	SUBSTATIONS													
	Preliminary works & land													
4.1	Design & Engineering													
4.2	Land													
4.3	Site preparation													
	Total Preliminary works & land													

						ost in Rs.								
S1. No. (1)	Break Down (2)	As per Original Estimates (3)				As admitted by the Commission (4)			Actual Cap nditure as (5)		(6)	Variation (7=4-5-6)	Variation	Admitted Cost(8)
(1)		Rate	Quantity	Estimated Amount	Rate	Quantity	Admitted Amount	Rate	Quantity	Actual Amount			(7)	
5.0	Civil Works													
5.1	Control Room & Office Building including HVAC													
5.2	Township & Colony													
5.3	Roads and Drainage													
5.4	Foundation for structures													
5.5	Misc. civil works													
	Total Civil Works													
6.0	Substation Equipments Switchgear (CT,PT, Circuit Breaker, Isolator etc)													
6.2	Transformers													
	Compensating Equipment(Reactor, SVCs etc)													
6.4	Control , Relay & Protection Panel													
6.5	PLCC													
	HVDC package													
	Bus Bars/ conductors/Insulator s													
6.8	Outdoor lighting													

		Cost in Rs. Lakh												
S1.		As pe	_	Estimates	As	s admitted	by the		Actual Cap	oital	Liabilities/		Reasons	
No. (1)	Break Down (2)		(3)		(nditure as (5)	on COD	Provisions (6)	v ariation		Admitted Cost(8)
(1)		Rate	Quantity	Estimated Amount	Rate	Quantity	Admitted Amount	Rate	Quantity	Actual Amount	` '		(7)	
6.9	Emergency D.G. Set													
6.1	Grounding System													
	Structure for switchyard													
	Total Substation Equipments													
7.0 0	Spares													
8.0	Taxes and Duties													
8.1	Custom Duty													
8.2	Other Taxes & Duties													
8.3	Total Taxes & Duties													
	Total (Sub-station)													
	Construction and pre-commissioning expenses													
9.1	Site supervision & site admn.etc.													
9.2	Tools and Plants													
9.3	construction Insurance													
	Total Construction and pre commissioning													

						ost in Rs.								
S1.		As pe	_	Estimates		s admitted			Actual Cap	oital	Liabilities/	/	Reasons	
No.	Break Down (2)		(3)		(Commission (4)			nditure as (5)	on COD	Provisions	Variation (7=4-5-6)	for Variation	Admitted Cost(8)
(1)		Rate	Quantity	Estimated Amount	Rate	Quantity	Admitted Amount	Rate	Quantity	Actual Amount	(6)	(7-4-3-0)	(7)	Cost(o)
	expenses													
10.	Overheads													
10. 1	Establishment													
10.2	Audit & Accounts													
10.3	Contingency													
	Total Overheads													
	Project cost without Total Cost (Plant & Equipment)													
12.0	Total Cost (Plant & Equipment)													
12.1	Interest During Construction (IDC)													
12.2	(FC)													
12.3	Foreign Exchange Rate Variation (FERV)													
12.4	Hedging Cost													
	Total of IDC, FC, FERV & Hedging Cost													

						C	ost in Rs.	Lakh							
1	S1. No.	Break Down (2)	As per Original Estimates (3)						I Hypondifiiro ac on (() I)			Provisions	Variation	Reasons for Variation	Admitted Cost(8)
(1)	(1)		Rate	Quantity	Estimated Amount	Rate	Quantity	Admitted Amount	Rate	Quantity	Actual Amount	(6)	((7)	2000(0)
1	3.0	Capital cost including IDC, FC, FERV & Hedging Cost													

Note:

1. In case of cost variation, a detailed note giving reasons of such cost variation should be submitted clearly indicating whether such cost over run was beyond the control of the transmission licensee. Further, comparison of actual rate with market rate should also be provided.

Break-up of Construction/Supply/Service packages

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

S.N	Name/No. of	f	Scope of works1 (in	Whether	No. of	Date of	Date	Date of	Value	Firm or	Actual	Taxes	IDC,	Sub-
0.	Construction	n/supply/servic	line with head of	awarded through	bids	Award	of	Completio	of	With	expenditur	&	FC,	Total
	e package		cost break-ups as	ICB/DCB/	receiv		Start	n of Work	Award ²	Escalatio	e till the	Duties	FERV	(Rs.L
			applicable)	Departmentally/	ed		work		in	n in	completion	and	&Hedgi	akh)
				Deposit Work					(Rs.Lak	prices	or up to	IEDC(ng	
				etc					h).		COD	Rs.Lak	cost(Rs.	
											whichever	h)	Lakh)	
											is earlier			
											(Rs.Lakh)			
1	Package A	Approved												
		Actual												
2	Package B	Approved												
		Actual												
3	Package C	Approved												
		Actual												

Note:

- 1 The scope of work in any package should be indicated in conformity of cost break-up in Form-5B to the extent possible.
- 2 If there is any package, which need to be shown in Indian Rupee and foreign currency(ies), the same should be shown separately along with the currency, the exchange rate and the date e.g. Rs. 80 Cr. + US\$ 50m=Rs. 390 Cr. at US\$=Rs 62 as on say 01.04.14.

DETAILS OF ELEMENTWISE COST OF THE PROJECT

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
·	

Transmission Lines:

S. No.	Name of line	Apportioned approved cost	Completed Cost	Covered in the present petition				
		approved cost	(Rs.Lakh)	Yes/No	If No,petition No.			
1								
2								
3								
4								
-								
-								
-								

Substations:

CNO	Name of Sub-	A	Completed	Covered in the present petition				
S.NO.	station	Apportioned approved cost	Cost (Rs.Lakh)	Yes/No	If No,petition No.			
1								
2								
3								
4								
-								
-								

in case there is cost over run

		Original Cost (Rs.Lakh) as approved by the Board of Members		Cost as admitted by the Commission (Rs. Lakh)			Actual Cost (Rs. Lakh)			Difference (Rs. Lakh)			Reasons for Variation (Please submit	
S1. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	submit supporting computations and documents wherever applicable)
A	TRANSMISSION LINE													
1.0	Preliminary works													
1.1	Design & Engineering													
1.2	Preliminary Investigation, Right of way, forest clearance, PTCC,general civil works etc.													
1.3	Total Preliminary works													
2.0	Transmission Lines material													
2.1	Towers Steel													
2.2	Conductor													
2.3	Earth Wire													
2.4	Insulators													
2.5	Hardware Fittings													

	Original Cost (Rs.Lakh) as approv by the Board of Members				Cost as admitted by the Commission (Rs. Lakh)			Actual Cost (Rs. Lakh)			Difference	ce (Rs.	Reasons for Variation (Please	
SI. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	submit supporting computations and documents wherever applicable)
2.6	Conductor &Earthwire accessories													
2.7	Spares													
2.8	Erection, Stringing & Civil works including foundation													
	Total Transmission Lines material													
3.0	Taxes and Duties													
3.1	Custom Duty													
3.2	Other Taxes & Duties													
	Total Taxes & Duties													
	Total -Transmission lines													
В.	SUBSTATIONS													
4.0	Preliminary works & land													
4.1	Design & Engineering													
4.2	Land							_						
4.3	Site preparation													
	Total Preliminary works & land													

			Original Cost (Rs.Lakh) as approved by the Board of Members			Cost as admitted by the Commission (Rs. Lakh)			Actual Cost (Rs. Lakh)			ce (Rs.	Lakh)	Reasons for Variation (Please
S1. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	submit supporting computations and documents wherever applicable)
5.0	Civil Works													
5.1	Control Room & Office Building including HVAC													
5.2	Township & Colony													
5.3	Roads and Drainage													
5.4	Foundation for structures													
5.5	Misc. civil works													
	Total Civil Works													
6.0	Substation Equipments													
6.1	Switchgear (CT,PT, Circuit Breaker, Isolator etc)													
6.2	Transformers													
6.3	Compensating Equipment(Reactor, SVCs etc)													
6.4	Control , Relay & Protection Panel													
6.5	PLCC													
6.6	HVDC package													
6.7	Bus Bars/ conductors/Insulator s													

		Original Cost (Rs.Lakh) as approved by the Board of Members		Cost as a	Cost as admitted by the Commission (Rs. Lakh)			Actual Cost (Rs. Lakh)			ce (Rs.	Reasons for Variation (Please		
S1. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	submit supporting computations and documents wherever applicable)
6.8	Outdoor lighting													
6.9	Emergency D.G. Set													
6.10	Grounding System													
6.11	Structure for switchyard													
	Total Substation Equipments													
7.00	Spares													
8.0	Taxes and Duties													
8.1	Custom Duty													
8.2	Other Taxes & Duties													
8.3	Total Taxes & Duties													
	Total (Sub-station)													
9.0	Construction and pre-commissioning expenses													
9.1	Site supervision & site admn.etc.													
9.2	Tools and Plants													
9.3	construction Insurance													
	Total Construction and pre commissioning													

		Original Cost (Rs.Lakh) as approved by the Board of Members				Cost as admitted by the Commission (Rs. Lakh)			Actual Cost (Rs. Lakh)			e (Rs.	Reasons for Variation (Please submit	
S1. No.	Break Down	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	Quantity	Rate	Total Cost	supporting
	expenses													
10.0	Overheads													
10.1	Establishment Audit & Accounts													
10.3	Contingency Total Overheads													
11.0	Project cost without Total Cost (Plant & Equipment)													
12.0	Total Cost (Plant & Equipment)													
12.1	Interest During Construction (IDC)													
12.2	Financing Charges (FC)													
12.3	Foreign Exchange Rate Variation (FERV)													
12.4	Hedging Cost													
	Total of IDC, FC, FERV & Hedging Cost													
13.0	Capital cost including IDC, FC, FERV & Hedging Cost													

Note1

1. Impact on account of each reason for Cost overrun should be quantified and substantiated with necessary documents and supporting workings.

	In case there is time over run
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	

	Descriptiono f Activity/Wor ks/Service	Original Schedule (As per Planning)		As admitted by the Commission			al Schedule per Actual)	Time Over-Run	Agency responsible	Reasons for	Other Activity
S. No		Start Date	Completio n Date	Start Date	Completion Date	Actual Start Date	Actual Completion Date	Days (w.r.t Commissio n admitted schedule)	and whether such time over run was beyond the control of the Transmission Licensee	delay (w.r.t Commission admitted schedule)	affected (Mention Sr No of activity affected)
1											
2											
3											
4											
5											
6											
7											
8											
9											
••••											

1. Delay with reference to the Commission admitted schedule on account of each reason in case of time overrun should be quantified and substantiated with necessary documents and supporting workings.

Name of the Petitioner: Name of the Region: Name of the Project: Name of the Transmission Element:

D	Comple	etion Time as per I	nvestment	approval		Actual Comp		Qualifying time		
Project	Start Date	Scheduled COD (Date)	Months	Capacity	Start Date	Actual COD (Date)	Months	<mark>Tested</mark> Capacity	Qualifying time schedule(as per regulation) (in months)	
1										
2										
3										
4										
••••										
••••										

In case there is claim of additional RoE

Financial Package upto COD

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	
Project Cost as on COD¹:	
Date of Commercial Operation of the Transmission elemen	t ² :

	Financial Pa Approved b		Financial l admitted b Commissi	y the	Actuals as on COD		
	Currency as	nd Amount ³	Currency and Amount ³				
1	2	3	4	4 5		7	
Loan-I	US\$	200m					
Loan-II							
Loan-III							
and so on							
Equity-							
Foreign							
Domestic							
Total Equity							
Debt : Equity Ratio							

Note:

- 1. Say Rs. 80 Cr. + US\$ 200 m or Rs. 1320 Cr. including US\$ 200 m at an exchange rate of US\$=Rs 62
- 2. Date of Commercial Operation means Commercial Operation of the last transmission system/transmission element
- 3. For example: US \$ 200m, etc.

Details of Project Specific Loans

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

Particulars	Package1	Package2	Package3	Package4	Package5	Package6
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan						
sanctioned						
Amount of Gross Loan						
drawn						
upto31.03.2014/COD 3,4,5,13,15						
Interest Type ⁶						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest ⁷						
Margin, if Floating Interest ⁸	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No
Are there any						
Caps/Floor9						
If above is yes, specify						
caps/floor						
Moratorium Period ¹⁰						
Moratorium effective						
from						
Repayment Period ¹¹						
Repayment effective						
from						
Repayment Frequency ¹²						
Repayment						
Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currencyloan hedged?						
If above is yes, specify details 17						

Note:

- 1. Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.
- 2. Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.
- 3. Details are to be submitted as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 4. Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.
- 5. If the Tariff in the petition is claimed separately for various transmission system/transmission elements, details in the Form is to be given separately for all the transmission system/transmission element in the same form.
- 6. Interest type means whether the interest is fixed or floating.
- 7. Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.
- 8. Margin means the points over and above the floating rate.
- 9. At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.
- 10. Moratorium period refers to the period during which loan servicing liability is not required.
- 11. Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.
- 12. Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.
- 13. Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given separately
- 14. If the repayment installment amount and repayment date cannot be worked out from the data furnished above, the repayment schedule to be furnished separately.
- 15. In case of Foreign loan, date of each drawal& repayment along with exchange rate at that date may be given.
- 16. Base exchange rate means the exchange rate prevailing as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 17. In case of hedging, specify details like type of hedging, period of hedging, cost of hedging, etc.
- 18. At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately
- 19. At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Details of actual Allocation of corporate loans to various transmission elements

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

Particulars	Package1	Package2	Package3	Package4	Package5	Remarks
1	2	3	4	5	6	7
Source of Loan ¹						
Currency ²						
Amount of Loan sanctioned						
Amount of Gross Loan drawn						
upto31.03.2014/COD 3,4,5,13,15						
Interest Type ⁶						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest ⁷						
Margin, if Floating Interest ⁸						
Are there any Caps/Floor9	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	
If above is yes, specify						
caps/floor						
Moratorium Period ¹⁰						
Moratorium effective from						
Repayment Period ¹¹						
Repayment effective from						
Repayment Frequency ¹²						
Repayment Instalment ^{13,14}						
Base Exchange Rate ¹⁶						
Are foreign currency loan						
hedged?						
If above is yes, specify details ¹⁷						
	Distribution (of loan packa	ges to vario	 ous transmis	 sion element	ts
Name of the Projects	33223		6 :			Total
Transmission element1						
Transmission element 2						
Transmission element 3 and so						
on						

Note:

- 1. Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.
- 2. Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.

- 3. Details are to be submitted as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 4. Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.
- 5. If the Tariff in the petition is claimed separately for various transmission elements, details in the Form is to be given separately for all the transmission elements in the same form.
- 6. Interest type means whether the interest is fixed or floating.
- 7. Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.
- 8. Margin means the points over and above the floating rate.
- 9. At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.
- 10. Moratorium period refers to the period during which loan servicing liability is not required.
- 11. Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.
- 12. Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.
- 13. Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given separately
- 14. If the repayment installment amount and repayment date cannot be worked out from the data furnished above, the repayment schedule to be furnished separately.
- 15. In case of Foreign loan, date of each drawal& repayment along with exchange rate at that date may be given.
- 16. Base exchange rate means the exchange rate prevailing as on 31.03.2014 for existing assets and as on COD for the remaining assets.
- 17. In case of hedging, specify details like type of hedging, period of hedging, cost of hedging, etc.
- 18. At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately
- 19. At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

PART-VI FORM- 9 Statement of Additional Capitalisation after COD

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	
COD	

Sr. No.	ment	Admitted Cost ¹ (Rs Lakh)						additiona	Regulation s under which claimed	Justification			
		2014-15	2015-16	2016-17	2017-18	2018-19	2014-15	2015-16	2016-17	2017-18	2018-19		
1	2	3				4	5	6	7	8	9	10	
1													
2													
3													
4													
5													

^{1.} In case the project has been completed and any tariff notification(s) has already been issued in the past, fill column 3 giving the cost as admitted for the purpose of tariff notification already issued by (Name of the authority) (Enclose copy of the tariff Order).

Note:

- Fill the form in chronological order year wise along with detailed justification clearly bringing out the necessity and thebenefits accruing to the beneficiaries.
- In case initial spares are purchased alongwith any equipment, then the cost of such spares should be indicated separately.

PART-VI FORM- 9 (I)

Statement of Additional Capitalisation during fag end of the Project

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	
COD	

Sr. No.	Year	Work/Equipment added after 30 th year from COD	Amount capitalised (Rs Lakh)	Justification for capitalisation	Impact on life extension
1	2	3	4	5	6
1					
2					
3					
4					
5					

Note:

• Cost Benefit analysis for capital additions done should be submitted along with petition for approval of such schemes

	PARI-VI FORM-9A
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

Statement of Capital cost

(To be given for relevant dates and year wise)

(Amount in Rs Lakh)

	As on relevant date.1		
A a) Opening Gross Block Amount as per books			
b) Amount of capital liabilities in A(a) above			
c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above			
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost)			
included in A(a) above			
B a) Addition in Gross Block Amount during the period			
b) Amount of capital liabilities in B(a) above			
c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above			
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost)			
included in B(a) above			
C a) Closing Gross Block Amount as per books			
b) Amount of capital liabilities in C(a) above			
c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above			
d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost)			
included in C(a) above			

Note:

1.Relevant date/s means date of COD of transmission element/s and financial year start date and end date

	PART-VI FORM- 9B
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

<u>Statement of Capital Works in Progress</u> (To be given for relevant dates and year wise)

(Amount in Rs Lakh)

		As on relevant date.1		
Α	A a) Opening CWIP Amount as per books			
	b) Amount of capital liabilities in a above			
	c) Amount of IDC, FC, FERV & Hedging cost included in a above			
В	a) Addition/Adjustment in CWIP Amount during the period			
	b) Amount of capital liabilities in a above			
	c) Amount of IDC, FC, FERV & Hedging cost included in a above			
С	a) Capitalization/Transfer to Fixed asset of CWIP Amount during the			
	period			
	b) Amount of capital liabilities in a above			
	c) Amount of IDC, FC, FERV & Hedging cost included in a above			
D	a) Closing CWIP Amount as per books			
	b) Amount of capital liabilities in a above			
	c) Amount of IDC, FC, FERV & Hedging cost included in a above			

Note:

1.Relevant date/s means date of COD of transmission element/s and financial year start date and end date

	Financing of Additional Capitalisation
Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

			Admit	ed				Actu	al	,
Financial Year (Starting from COD) ¹	Year1	Year2	Year3	Year4	Year 5 & So on	Year1				Year 5 & So on
1	2	3	4	5	6	7	8	9	10	11
Amount capitalised in Work/Equipment										
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan ²										
Equity										
Internal Resources										
Others										
Total										

Note:

- 1 Year 1 refers to Financial Year of COD and Year 2, Year 3 etc. are the subsequent financial years respectively.
- 2 Loan details for meeting the additional capitalisation requirement should be given as per FORM-7 or 8 whichever is relevant.

Calculation of Depreciation Rate

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

S1. no.	Name of the Assets ¹	Gross Block as on 31.03.2014 or as on COD, whichever is later and subsequently for each year thereafter upto 31.3.19	Depreciation Rates as per CERC's Depreciation Rate Schedule Depreciation Amount for ea year up to 31.0	
	1	2	3	4= Col.2 X Col.3
1	Land			
2	Building			
3	and so on			
4				
5				
6				
7				
8				
9				
10				
18				
19				
20				
21				
22				
23				
24				
25				
26				
27				
28				
29				
30				
31				
32	TOTAL			
	TOTAL			
	Weighted Average Rate of			
	Depreciation (%)			

Note:

1. Name of the Assets should conform to the description of the assets mentioned in Depreciation Schedule appended to the Notification.
(Petitioner

Statement of Depreciation

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

													(2 miount 1					
	Upto 2007-08	2008- 09	2009- 10	2010- 11	2011 -12	2012- 13	2013-	14	2014-1	.5	2015-1	16	2016-1	17	2017-1	.8	2018-1	.9
Financial	2	3	4	5	6	7	8		9		10		11		12		13	
Year (1)	Actual	Actu- al	Actu- al	Actu- al	Act ual	Actu -al	As admitte d by the Commis sion	Actu al	As admitted by the Commissi on	Actu al	As admitted by the Commissi on	Actu al						
Depreciati on on Capital Cost																		
Depreciati on on Additiona 1 Capitalisa																		
tion																		
Amount of Additional Capitalisat ion																		
Depreciati on Amount																		
Detail of FERV																		
Amount of																		

	Upto 2007-08	2008- 09	2009- 10	2010- 11	2011 -12	2012- 13	2013-	14	2014-1	.5	2015-1	16	2016-1	17	2017-1	.8	2018-1	.9
Financial	2	3	4	5	6	7	8		9		10		11		12		13	
Year (1)	Actual	Actu- al	Actu- al	Actu- al	Act ual	Actu -al	As admitte d by the Commis sion	Actu al	As admitted by the Commissi on	Actu al								
FERV on which depreciati on charged																		
Depreciati on amount																		
Depreciati on recovered during the Year																		
Advance against Depreciati on recovered during the Year																		
Depreciati on & Advance against Depreciati on recovered during the year																		
Cumulativ e Depreciati																		

	Upto 2007-08	2008- 09	2009- 10	2010- 11	2011 -12	2012- 13	2013-	2013-14		2014-15		2015-16		7	2017-18		2018-1	.9
Financial	2	3	4	5	6	7	8		9		10		11		12		13	
Year (1)	Actual	Actu- al	Actu- al	Actu- al	Act ual	Actu -al	As admitte d by the Commis sion	Actu al	As admitted by the Commissi on	Actu al								
on & Advance against Depreciati on recovered upto the year																		

^{1.} In case of details of FERV and AAD, give information for the applicable period.

PART-VI FORM- 13

Calculation of Weighted Average Rate of Interest on Actual Loans¹

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

	Existing 2013-14		2014-15		2015-16		2016-17		2017-18		2018-19	
Particulars	As admitted by the Commission	Actual	As admitted by the Commission	Actual								
Loan-1												
Gross loan - Opening												
Cumulative repayments of Loans upto previous year												
Net loan - Opening												
Add: Drawal(s) during the Year												
Less: Repayment (s) of Loans during the year												
Net loan - Closing												
Average Net Loan												
Rate of Interest on Loan on annual basis												
Interest on loan												
Loan repayment effective from (date to be indicated)												
-												
Loan-2												
Gross loan - Opening												
Cumulative repayments of Loans upto previous year												
Net loan - Opening												
Add: Drawal(s) during the Year												
Less: Repayment (s) of Loans												
during the year Net loan - Closing												
Average Net Loan												
Rate of Interest on Loan on												
annual basis												

	Existing 2013-14		2014-15		2015-16		2016-17		2017-18		2018-19	
Particulars	As admitted by the Commission	Actual										
Interest on loan												
Loan repayment effective from (date to be indicated)												
Loan-3 and so on												
Gross loan - Opening												
Cumulative repayments of Loans upto previous year												
Net loan - Opening												
Add: Drawal(s) during the Year												
Less: Repayment (s) of Loans during the year												
Net loan - Closing												
Average Net Loan												
Rate of Interest on Loan on annual basis												
Interest on loan												
Loan repayment effective from (date to be indicated)												
Total Loan												
Gross loan - Opening												
Cumulative repayments of Loans upto previous year												
Net loan - Opening												
Add: Drawal(s) during the Year												
Less: Repayment (s) of Loans during the year												
Net loan - Closing												
Average Net Loan												
Interest on loan												
Weighted average Rate of Interest on Loans												

Note:

1.In case of Foreign Loans, the calculations in Indian Rupees is to be furnished. However, the calculations in original currency is also to be furnished separately in the same form.

Calculation of Interest on Normative Loan

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

Particulars	culars Existing 2013-14		2014-15		2015-16		2016-17		2017-18		2018-19	
1	2		3		4		5		6		7	
	As admitted by the Commission	Actual	As admitted by the Commission	Actual								
Gross Normative loan -												
Opening												
Cumulative repayment of Normative Loan												
upto previous year Net Normative loan -												
Opening												
Increase/Decrease due to ACE during the Year												
Repayments of Normative Loan during the year												
Net Normative loan - Closing												
Average Normative Loan												
Weighted average Rate of Interest of actual Loans												
Interest on Normative loan												

PART-VI FORM- 13B

Calculation of Interest on Working Capital

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

Sl. No.	Particulars	Existing 2013-14 2014-15		2015-16		2016-17		2017-18		2018-19			
1	2	3		4		5		6		7		8	
		As admitted by the Commission	Actual										
1	O & M Expenses												
2	Maintenance Spares												
3	Receivables												
4	Total Working Capital												
5	Rate of Interest												
6	Interest on Working Capital												

Other Income as on COD

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Flement	

(Amount in Rs. Lakh)

Sl. No.	Parameters	Ü		2014-15		2015-16	2016-17		2017-18	(1111	2018-19	
		As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	As admitted by the Commission	Actual	As admitted by the Commission	Actual	As admitted by the Commission	Actual
1	Interest on Loans and advance											
2	Interest received on deposits											
3	Income from Investment											
4	Income from sale of scrap											
5	Rebate for timely payment											
6	Surcharge on late payment											
7	Rent from residential building											
8	Misc. receipts (Please Specify Details)											
				_								
	(add)											

PART-VI FORM- 13D

Incidental Expenditure during Construction

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

(Amount in Rs. Lakh)

		Existing 201	3-14	2014-15		2015-16		2016-17		2017-18	,	2018-19	,
S1.	Parameters	As admitted		As admitted		As admitted		As admitted		As admitted		As admitted	
No.	1 arameters		Actual		Actual		Actual	by the	Actual		Actual		Actual
		Commission		Commission		Commission		Commission		Commission		Commission	
A	Expenses:												
	Employees'												
1	Benefits												
	Expenses												
2	Finance Costs												
3	Water Charges												
4	Communication Expenses												
5	Power Charges												
	Other Office												
	and												
6	Administrative												
	Expenses												
7	Others (Please												
/	Specify Details)												
	Other pre-												
8	Operating												
	Expenses												

	Parameters	Existing 2013-14		2014-15		2015-16		2016-17		2017-18		2018-19	
S1.		As admitted		As admitted		As admitted		As admitted		As admitted		As admitted	
No.			Actual		Actual		Actual		Actual		Actual		Actual
		Commission		Commission		Commission		Commission		Commission		Commission	
В	Total Expenses												
	Less: Income												
	from sale of												
	tenders												
	Less: Income												
	from guest												
	house												
	Less: Income												
	recovered from												
	Contractors												
	Less: Interest on												
	Deposits												
	••••												

Actual Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Petitioner:	
Name of the Region:	
Name of the Project:	
Name of the Transmission Element:	

	Draw Down		Quarter 1			Quarter 2		Quarter n (COD		D)
S1. No.	Particulars	Quantu m in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee(R s. Lakh)	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee(R s. Lakh)	Quantum in	Exchange Rate on draw down date	Amount in Indian Rupee(Rs . Lakh)
1	Loans									
1.1	Foreign Loans									
1.1.1	Foreign Loan ¹									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.2	Foreign Loan ²									
1,1,2	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.3	Foreign Loan ³									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1 1 4										
1.1.4										

1.1 Tota Loa: Dra: Amo	ticulare	Quantu m in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee(R	Quantum in	Exchange Rate on	Amount in	Quantum	Exchange	Amount
1.1 Tota Loa: Dra Ame	ral Foreign			s. Lakh)		draw down date	Indian Rupee(R s. Lakh)		Rate on draw down date	in Indian Rupee(Rs . Lakh)
1.1 Tota Loa Dra Amo	al Foreign									
Dra Am	al Foreign									
Dra Am	al Foreign									
Ame IDC										
IDC	ıw down									
	ount									
	ancing									
	rges									
	eign									
Var	hange Rate riation									
	dging Cost									
1.2 Indi	ian Loans									
	lian Loan ¹									
	nw down nount									
IDC										
	ancing									
	rges									
	ian Loan ²									
	w down									
	ount									
IDC	ancing									
	rges									
Criar	1863									
1.2.3 Ind	ian Loan ³									
	ıw down									
	ount									
IDC										
	ancing									
chai	rges									
1.0.4										
1.2.4										
										
1.2 Tota	al Indian									
	iw down									

	Draw Down		Quarter 1			Quarter 2		Quarter n (COD)			
S1. No.	Particulars	Quantu m in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee(R s. Lakh)	Quantum in Foreign	Exchange Rate on draw down date	Amount in Indian Rupee(R s. Lakh)	Quantum in	Exchange Rate on draw down date	Amount in Indian Rupee(Rs . Lakh)	
	Amount										
	IDC										
	Financing charges										
1	Total of Loans drawn										
	IDC										
	Financing charges										
	Foreign Exchange Rate Variation										
	Hedging Cost										
2	Equity										
2.1	Foreign equity drawn										
2.2	Indian equity drawn										
	Total equity deployed										

Note:

- 1.Drawal of debt and equity shall be on pari-passu basis quarter wise to meet the commissioning schedule. Drawal of higher equity in thebeginning is permissible
- 2. Applicable interest rates including reset dates used for above computation may be furnished separately
- 3. In case of multi element project details of capitalization ratio used to be furnished.

PART-VI FORM- 14A

Actual cash expenditu	<u>re</u>
Name of the Petitioner: Name of the Region:	
Name of the Project: Name of the Transmission Element:	
	(Amount in Rs. Lakh)

	Quarter-I	Quarter-II	Quarter-III	Quarter-n (COD)
Payment to contractors/suppliers				
% of fund deployment				

Note: If there is variation between payment and fund deployment justification need to be furnished